

**Stand of the Government:**

- (i) The States/ UTs are already required to comply with certain pre-requisites like completion of the ongoing scheme for computerization of Targeted Public Distribution System operations, which includes putting up digitized list of beneficiaries on transparency portal; putting in place grievance redressal mechanism, etc. as per requirement of NFSA, in order to start implementation of the Act.
  - (ii) The NFSA is already in force. There is no proposal for any amendment to the Act.
  - (iii) Direct transfer of cash subsidy is one of the options discussed in various fora for checking diversion of foodgrains. Its implementation, however, depends upon readiness of States/ UTs in terms of digitization and de-duplication of beneficiary data-base seeds with bank account numbers and it can be taken up on specific requests from States/UTs.
- (b) Does not arise.

**Devising mechanism for e-commerce sector**

1465. SHRI A. W. RABI BERNARD : Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether Government has set up a Committee to devise a clear mechanism for the e-commerce sector against the mega discounts offered by on-line retailers evoking protests from traditional chains, if so, the details thereof; and

(b) whether some big companies running off-line retail chains have approached Government seeking clarity on guidelines for this emerging sector, if so, the details thereof?

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAMVILAS PASWAN) : (a) At present there is no such proposal under consideration of the Government.

(b) Yes Sir, The confederation of All India Traders (CITA) had *vide* a representation dated 26.12.2014 requested for framing of specific rules and regulations for e-commerce business.

**Implementation of NFSA in North-Eastern States**

1466. SHRI BHUBANESWAR KALITA : Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state :

(a) whether the National Food Security Act (NFSA), which came into force two years ago in the country, has been implemented in its totality in the North-Eastern States;